

Working Group on Universalisation of Elementary Education. [Placed in Library. See No. LT-2718/78].

(2) A copy of the Report (Hindi and English versions) of the Working Group on Vocationalisation. [Placed in Library. See No. LT-2719/78].

(3) A copy of the 'Development of Higher Education in India—A Policy Frame' (Hindi and English versions). [Placed in Library. See No. LT-2720/78].

(4) A copy of the National Adult Education Programme—An outline (Hindi and English versions). [Placed in Library. See No. LT-2721/78].

(5) A copy of the Summary of the Report of the Working Group on Adult Education for Medium Term Plan 1978—83 (Hindi and English versions). [Placed in Library. See No. LT-2722/78].

(6) A copy of the Report (Hindi and English versions) of the Working Group on the Sixth Plan Central Schemes of Physical Education and Sports. [Placed in Library. See No. LT-2723/78].

CERTIFIED ACCOUNTS AND AUDIT REPORT OF D.T.C. FOR 1974-75, NOTIFICATION UNDER MERCHANT SHIPPING ACT AND PAPERS UNDER COMPANIES ACT, ETC.

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): I beg to lay on the Table:—

(1) (i) A copy of the Certified Accounts (Hindi and English versions) of the Delhi Transport Corporation for the year 1974-75, together with the Audit Report thereon, under sub-section (4) of section 33 of the Road Transport Corporations Act, 1950.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above document. [Placed in Library. See No. LT-2724/78].

(2) A copy of the Merchant Shipping (Examination of Engineers in the Merchant Navy) Amendment Rules, 1978 (Hindi and English versions) published in Notification No. G.S.R. 1038 in Gazette of India dated the 19th August, 1978, under sub-section (3) of section 458 of the Merchant Shipping Act, 195. [Placed in Library. See No. L 2725/78].

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:

(i) Review by the Government on the working of the Central Road Transport Corporation Limited, Calcutta, for the year 1976-77.

(ii) Annual Report of the Central Road Transport Corporation Limited, Calcutta, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT-2726/78].

REPORT OF COMMISSIONER FOR LINGUISTIC MINORITIES IN INDIA FOR THE PERIOD JULY 1974—JUNE, 1975, ETC.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): I beg to lay on the Table:

(1) Seventh Report (Hindi and English versions) of the Commissioner for Linguistic Minorities

in India for the period July, 1974 to June, 1975, under clause (2) of article 350B of the Constitution.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the above Report. [Placed in Library. See No. LT-2727/78.]

NOTIFICATION UNDER INDIAN RAILWAYS ACT

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): I beg to lay on the Table a copy of the Railways (Warehousing and Wharfage) Amendment Rules, 1978, (Hindi and English versions) published in Notification No. S.O. 2356 in Gazette of India dated the 19th August, 1978, issue under section 47 of the Indian Railways Act, 1890. [Placed in Library. See No. LT-2728/78].

NOTIFICATIONS UNDER COINAGE ACT

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): I beg to lay on the Table:—

(1) A copy of the Coinage (Weight and Remedy of Coins of Rupees Fifty and Ten and Paise Ten and Five Coined for Food and Shelter For All) Rules, 1978 (Hindi and English versions) published in Notification No. S.O. 2178 in Gazette of India dated the 29th July, 1978, under subsection (3) of section 21 of the Coinage Act, 1906.

(2) A copy of Notification No. S.O. 2179 (Hindi and English versions) published in Gazette of India dated the 29th July, 1978, prescribing that coins of certain denominations shall also be coined at the Mint, issued under section 6 of the Coinage Act, 1906. [Placed in Library. See No. LT-2729/78].

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

MINUTES

SHRIMATI BIBHA GHOSH GO-SWAMI (Nabadwip): I beg to lay on the Table Minutes of the sittings of the Committee on Absence of Members from the Sittings of the House held on the 3rd and 22nd August, 1978.

13 10 hrs.

PUBLIC ACCOUNTS COMMITTEE EIGHTY-SEVENTH REPORT

SHRI P. V. NARASIMHA RAO (Hanamkonda): Sir, I beg to present the Eighty-seventh Report on Excesses over Voted Grants and Charged Appropriations disclosed in the Appropriation Accounts (Railways), (Posts and Telegraphs) and (Defence Services), for the year 1976-77 and Action Taken by Government on the recommendations of the Public Accounts Committee contained in their Thirty-eighth Report relating to Excesses over Voted Grants and Charged Appropriations as disclosed in the Appropriation Accounts (Railways), (Posts and Telegraphs) and (Defence Services) for the year 1975-76.

ESTIMATES COMMITTEE

TWENTY-FIRST REPORT AND MINUTES

SHRI SATYENDRA NARAYAN SINHA (Aurangabad): Sir, I beg to present the following Report and Minutes of the Estimates Committee:—

(1) Twenty-first Report on the Ministry of Railways—Demands for Grants (Railways)—Restructuring of form and contents.

(2) Minutes of Sittings of Committee relating to the above Report.